

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1074
ANSWERED ON:30.07.2010
CONFIDENTIALITY OF NAMES OF INFORMERS
Choudhary Shri Harish;Roy Shri Arjun

Will the Minister of FINANCE be pleased to state:

- (a.) Whether the informers seldom give information about the tax evaders as their names are not kept confidential;
- (b) The reaction of the Government in this regard;
- (c) The amount given to informers of tax evasion, during the last three years;and
- (d) The number of cases pending in this regard till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) No, Sir.No case has been noticed where informers have not given information about tax evaders on the ground that their names are not kept confidential.
- (b) Does not arise in view of reply to part (a) above.
- (c) Total amount of award disbursed during last three years is given below:

Rupees in Lakhs

Year Amount

2007-08 415.63

2008-09 268.08

2009-10 366.06

Total 1049.77

- (d) So far as the Central Board of Excise and Customs is concerned, a total 105 cases were pending up to June, 2010. In the case of the Central Board of Direct Taxes, pendency of reward cases till date is only 4 (four).